

19.9.13.

Hon'ble Shri D. C. Lakha, M(A)
 Hon'ble Shri Navneet Kumar, Member (J)
 None for the parties. Adjourned. List on 15.10.13.

W
 Member (J)

V
 Member (A)

v.

15.10.13 Non-itting of D.B.

List on 12.11.13.

S. Verma

O.A. No. 51 of 2007

12.11.2013

Counsel for the applicant is on adjournment list upto 20.11.2013. Sri S. Verma, counsel for the respondents is present.

List on 21.11.2013

J. Ch

(Ms. Jayati Chandra)
 Member (A)

N
 (Navneet Kumar)
 Member (J)

Girish/-

21.11.2013 ✓

O.A. No. 51/2007

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

On
Court of Justice
Decided 21-11-2013
Verma
21-11-2013

List revised. No one is present on behalf of the applicant Sri Pankaj Kumar Awasthi for Sri A.K.Chaturvedi is present for Respondent No. 3 whereas Sri S.Verma is present on behalf of respondent No. 1 and 2.

On the earlier occasion also, none was present on behalf of the applicant. Today, there is neither any request for adjournment nor for pass-over. It appears that applicant is not interested to pursue his case. Accordingly, O.A. is dismissed for default and non-prosecution. No costs.

J. Ch

M(A)

HLS/-

U.P. Agarwal
 M(J)

MP. No 144/14 & MP. 145/14
filed by applicant list on
03-2-14 for orders
29/11/14